

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1112
ANSWERED ON 13/12/2022

HOUSES FOR ALL UNDER PMAY-G

1112. SHRIMATI APARUPA PODDAR:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government had launched Pradhan Mantri Awas Yojana (Gramin) (PMAY-G) with a vision to provide Housing for All by the year 2022 and if so, the details thereof;
- (b) the annual physical and financial targets set and achieved since the commencement of the scheme and the targets set for coming years;
- (c) the specifications of the accommodations and sizes of the houses constructed/being constructed under the scheme;
- (d) the total number of houses sanctioned, constructed and allotted so far to the intended beneficiaries under the scheme, State/UT-wise including the State of West Bengal;
- (e) the total number of such houses allotted to the SC and ST beneficiaries, State/UT-wise and category-wise;
- (f) whether the Government has received complaints about the quality of the houses constructed under the scheme and also about encroachments; and
- (g) if so, the details thereof and the concrete remedial measures taken in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a) & (b) In order to achieve the target of “Housing for All” in rural areas, the Ministry of Rural Development is implementing Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) with effect from 1st April, 2016 to provide assistance to construct 2.95 crore pucca houses with basic amenities. The initial timeline for PMAY-G was 2022, which has now been extended to March, 2024. Out of the overall target of 2.95 crore houses, a target of 2.92 crore houses had been allocated to States/Union Territories (UTs), out of which, 2.49 crore houses have been sanctioned to beneficiaries by various States/UTs and 2.10 crore houses have been completed as on 07.12.2022.

The targets under PMAY-G are set annually on the basis of availability of eligible beneficiaries, achievements of targets allocated during the preceding years, discussions held with States/UTs during Annual Action Plan and proposal of the State/UT. After allocation of annual targets, further distribution of targets among beneficiaries in various districts/blocks/villages is done by the States/UTs on the basis of eligible number of beneficiaries in the Permanent Wait List (PWL)/finalized Awaas+ list.

The details of house target and house completion from the year 2016-17 to 2021-22 under PMAY-G and Central share released is given as under:-

(units in no. & Rs. in crore)

Financial Year	Target allocated by the Ministry	House completion	Central Share released
2016-17	42,25,992	2,115	16,058.00
2017-18	31,50,162	38,15,953	29,889.86
2018-19	25,12,968	44,72,392	29,331.06
2019-20	57,95,150	21,28,843	27,305.84
2020-21	43,33,166	33,99,499	36,857.93
2021-22	71,50,439	42,39,483	26,237.24
2022-23	20,97,151	26,99,377	17,497.90

(c) Under PMAY-G, the minimum size of a house is 25 square meter, including a dedicated area for hygienic cooking.

(d) The State-wise details of the targets allocated, houses sanctioned and the houses completed under the PMAY-G is given in **Annexure-I**.

(e) The State/UT-wise and category-wise details of the total number of houses allotted to the SC and ST beneficiaries are given in **Annexure-II**.

(f) & (g) Under the PMAY-G, there is a grievance redressal mechanism set up at different levels of administration viz., Gram Panchayat, Block, District and the State. An official of the State Government is to be designated at each level to ensure disposal of grievances to the satisfaction of the complainant. The official who is designated at each level is responsible for disposing off the grievance / complaint within a period of 15 days from the date of receipt of the grievance / complaint.

The cases of irregularities reported by the Hon'ble Members of Parliament, Members of State Assembly and general public are taken up with the State Government for comments and for taking necessary action.

There is also a procedure of lodging of complaints on the Centralized Public Grievance Redress and Monitoring System (CPGRAMS) portal (pgportal.gov.in) by the public. The complaints received in the Ministry of Rural Development through CPGRAMS or otherwise are forwarded to the respective State Governments/ Union Territory (Union Territory) Administrations for redressal of the grievance.

Since inception of PMAY-G i.e. 01.04.2016 till 08.12.2022, a total of 1,451 complaints relating to irregularities in implementation of PMAY-G have been received in the Ministry of Rural Development on CPGRAMS. As the State Govt. implements PMAY-G, these complaints have been forwarded to the State for taking necessary action under intimation to this Ministry. Out of 1,451 complaints, 1,413 have been disposed off.

STATEMENT IN REPLY TO PART (d) OF LOK SABHA UNSTARRED QUESTION NO. 1112 TO BE ANSWERED ON 13.12.2022 REGARDING HOUSES FOR ALL UNDER PMAY-G

(units in Nos.)

Sl.No.	Name of the State/UT	Target allocated by the Ministry	Houses sanctioned by the States/UTs	Houses Completed
1	Arunachal Pradesh	38,384	35,987	9,818
2	Assam	20,84,070	14,57,835	7,03,332
3	Bihar	38,62,734	36,95,888	33,47,538
4	Chhattisgarh	11,76,150	10,97,095	8,28,912
5	Goa	1,707	248	140
6	Gujarat	4,49,167	4,32,860	3,99,237
7	Haryana	30,789	28,242	22,566
8	Himachal Pradesh	15,483	15,383	11,195
9	Jammu And Kashmir	2,01,633	1,95,263	1,13,314
10	Jharkhand	16,03,268	15,82,899	14,14,178
11	Kerala	42,212	34,877	24,597
12	Madhya Pradesh	37,89,400	37,54,566	30,87,221
13	Maharashtra	15,05,983	12,98,862	9,37,228
14	Manipur	46,166	36,454	18,470
15	Meghalaya	80,848	65,155	34,327
16	Mizoram	20,518	18,373	6,167
17	Nagaland	24,775	22,351	5,235
18	Odisha	26,95,837	18,36,350	17,13,224
19	Punjab	41,117	38,680	24,506
20	Rajasthan	17,33,959	17,24,373	15,42,723
21	Sikkim	1,409	1,371	1,087
22	Tamil Nadu	8,17,439	7,61,286	4,59,702
23	Tripura	2,82,238	2,49,020	1,98,662
24	Uttar Pradesh	34,78,718	26,49,795	25,95,313
25	Uttarakhand	47,654	31,649	27,514
26	West Bengal	46,18,847	34,68,683	33,88,963
27	Andaman And Nicobar	1,631	1,347	1,168
28	Dadra And Nagar Haveli Daman and Diu	6,899	5,633	2,926
29	Lakshadweep	53	53	44
30	Puducherry*	-	-	-
31	Andhra Pradesh	2,56,270	1,78,865	46,726
32	Karnataka	3,07,746	1,61,873	1,01,676
33	Telangana*	-	-	-
34	Ladakh	1,992	1,906	1,429
	Total	2,92,65,028	2,48,83,175	2,10,69,138

* Puducherry and Telengana are not implementing PMAY-G

STATEMENT IN REPLY TO PART (e) OF LOK SABHA UNSTARRED QUESTION NO. 1112 TO BE ANSWERED ON 13.12.2022 REGARDING HOUSES FOR ALL UNDER PMAY-G

(units in Nos.)

Sl.No	Name of the State/UT	Houses sanctioned		Houses completed	
		ST	SC	ST	SC
1	Arunachal Pradesh	34,408	0	9,355	0
2	Assam	1,89,484	110714	98728	46150
3	Bihar	98,558	7,31,105	81,640	5,84,679
4	Chhattisgarh	442968	2,13,087	3,15,974	1,69,701
5	Goa	80	12	59	4
6	Gujarat	2,04,499	25,963	1,90,840	22,353
7	Haryana	127	13,889	56	9,985
8	Himachal Pradesh	2,204	5,941	1,647	4,061
9	Jammu And Kashmir	72,489	24,702	34,488	13,070
10	Jharkhand	5,35,446	2,83,068	4,57,895	2,29,254
11	Kerala	2,907	11,728	1,467	6,749
12	Madhya Pradesh	14,15,713	6,68,545	11,43,618	5,42,833
13	Maharashtra	4,17,372	1,99,619	2,97,888	1,15,713
14	Manipur	23,496	1,135	10,946	459
15	Meghalaya	60,509	365	32,692	143
16	Mizoram	18,293	15	6,155	0
17	Nagaland	22,051	1	5,076	0
18	Odisha	6,30,369	3,29,767	5,89,314	3,00,728
19	Punjab	125	27,861	19	18,750
20	Rajasthan	6,23,262	3,81,524	5,38,856	3,14,140
21	Sikkim	641	138	480	82
22	Tamil Nadu	25,803	3,47,804	17,577	1,85,016
23	Tripura	1,09,498	47,009	82,802	32,480
24	Uttar Pradesh	48,845	11,82,778	45,984	11,53,182
25	Uttarakhand	2,641	13,978	2,346	11,529
26	West Bengal	3,20,344	10,61,583	3,07,022	10,42,957
27	Andaman And Nicobar	11	0	8	0
28	Dadra And Nagar Haveli Daman And Diu	5,552	8	2,887	3
29	Lakshadweep	45	0	45	0
30	Puducherry*	-	-	-	-
31	Andhra Pradesh	36,956	65,879	7,100	13,151
31	Karnataka	27,614	43,228	20,447	31,785
33	Telangana*	-	-	-	-
34	Ladakh	1,899	0	1,422	0
	Total	53,74,209	57,91,446	43,04,833	48,48,957

* Puducherry and Telengana are not implementing PMAY-G.

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